

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:604

ANSWERED ON:03.08.2011

FAKE PILOTS

Pratap Narayanrao Shri Sonawane;Ram Shri Purnmasi

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether fake pilots are flying aircrafts endangering the lives of passengers and whether Delhi Police has arrested six commanders, seven co-pilots, 13 fakepilots, three DGCA officials and three officials of different flying schools in connection with possession of or helping pilots to obtain pilot license on forge/fake mark sheets, and if so, the details thereof;

(b) whether the Government has conducted any audit of Government and private flying schools in the country to find out the number of fake pilots in the country etc., and if so, the findings thereof and action taken thereon;

(c) whether the Government has looked into fuel procurement and consumption pattern of the flying schools to ascertain if trainer aircrafts have actually been flown for the number of hours as the flying school claim; and

(d) if so, the details of accidents took place during the last three years and the number of persons killed in those accidents together with the level of pilots flying those aircrafts?

Answer

MINISTER OF OVERSEAS INDIAN AFFAIRS & MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI)

(a):- After the incident of nose landing on 11.01.2011 involving Indigo Airbus -320 aircraft, Directorate General of Civil Aviation (DGCA) conducted a drive to scrutinize the examination history of candidates who have been allotted Airlines Transport Pilot License and Commercial Pilot License. In all 9 cases of CPL and 6 cases of ALTP were found to be procured by submitting fake mark-sheet. In all 15 cases, the licences were suspended and cases were handed over to Police Authorities. As a result of investigation by Crime Branch of Delhi Police, three officials of DGCA were arrested for their involvement in the irregularity. All three have been suspended.

(b) and (c):- Yes, Madam. 20 Flying Clubs have been audited by DGCA. The discrepancies found during the audit include not maintaining proper documents; non - completion of Flying training Dossiers; improper briefing and de-briefing; non - maintenance of dissemination registers for working engineers etc. The aspect of fuel procurement and consumption was also considered by the Audit Team.

(d):- The details of air accidents taken place during last three years are at Annexure A.